

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3613  
ANSWERED ON:16.08.2010  
PROMOTION OF GOVERNANCE  
Kodikunnil Shri Suresh

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has receiving any proposal from the Government of Kerala for the implementation of Mission Mode Projects under National e-Governance Plan for approval and funding;
- (b) if so, the details thereof;
- (c) whether the Government has taken any decision in the regard;
- (d) if so, the details thereof;
- (e) whether the Government has any policy to promote e-Governance in various States of the country; and
- (f) if so, the details thereof, State-wise?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (d): Yes, Sir. Department of Information Technology (DIT) received Detailed Project Reports for Mission Mode Projects (MMPs) under the National e-Governance Plan (NeGP) from Kerala. List of such projects are: (i) Agriculture (ii) Commercial Taxes (iii) Treasury (iv) Municipalities(v) E-District (vi) Registration (vii) SC / ST (viii) Transport (ix) Industries (x) Food and Civil Supplies (xi) Social Welfare (xii) Empowering women in Kerala through ICT (xiii) General Education(xiv) Employment & Training (xv) Panchayat (xvi) Police (xvii) Land Records (xviii) Health.

The State was advised that it would be appropriate to first design, develop and implement pilots before planning for full fledged rollout in the State and State wide rollout could be taken up by the State after successful implementation of the pilots with funding from the Line Ministries.

E-District pilot in Kannur and Pallakad districts of Kerala has been funded by DIT for a total cost of Rs.599.01 lakh.

(e) and (f): In order to promote e-Governance in various States in the country, the Government has identified 11 State Mission Mode Projects under the National e-Governance Plan. In addition, State Governments have been given the flexibility to identify a few additional State specific projects (not exceeding 5) which are very relevant for the economic development of the State. In cases where Central assistance is required, such inclusions would be considered on the advice of the concerned line Ministries / Departments.